

Y.V. Reddy Committee for review of Small Savings Schemes

†3149. PROF. M.M. AGARWAL: Will the Minister of FINANCE be pleased to refer to answer to Unstarred Question 1015 given in the Rajya Sabha on the 27th November, 2001 and state:

(a) whether Government propose to stop existing facilities on small savings schemes like fixed rates of interest and tax exemption; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) and (b) The recommendation of the Reddy Committee to benchmark administered interest rates to the yield on Government securities of like maturity in the secondary market has been accepted and acted upon *w.e.f.* March 1, 2002. No other proposal relating to interest rates/tax exemption concerning small savings schemes is under consideration of the Government.

Panel to study revenue loss

3150. SHRI B.J. PANDA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have set up a panel to study the revenue loss arising out of the Value Added Tax (VAT) system; and

(b) if so, the composition and the terms of reference of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN): (a) Yes Sir.

(b) The Committee is headed by Additional Secretary (Revenue),

†Original notice of the question was received in Hindi.